

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE

ITEM No. 103
CP (CAA) No. 2/CB/2024

Proceedings under Section 230-232

IN THE MATTER OF:

Swadesh Business Solution Pvt. Ltd. -And- Gymfull Fitness Pvt. Ltd.

.....Applicant

Order delivered on 05/07/2024

Coram:

Shri Deep Chandra Joshi, Hon'ble Member(J)

Shri Rajeev Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicants

Mr. Laxmidhar Sahoo, Adv.

Mr. Ujjwal Kumar, CP

For the Respondent

ORDER

Ld. Counsel, Mr. L. D. Sahoo, appeared for the petitioner.

Ld. Company Prosecutor, Mr. Ujjwal Kumar appeared for RD.

Pleadings completed. List the matter on 18.07.2024.

Sd

Rajeev Mehrotra
Member (Technical)

Sd

Deep Chandra Joshi
Member (Judicial)